GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:287
ANSWERED ON:06.08.2013
PEG SCHEME
Majhi Shri Pradeep Kumar;Thakur Shri Anurag Singh;Yaskhi Shri Madhu Goud

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Private Entrepreneurs Guarantee (PEG) Scheme for construction of storage godowns is being implemented in the country;
- (b) if so, the details thereof indicating the names of the States where it has been implemented along with the criteria fixed for selection of private entrepreneurs for construction of godowns in the country;
- (c) whether the Government has approved construction of godowns under the said scheme during the last three years and the current year;
- (d) if so, the details thereof indicating the additional storage space created, funds sanctioned, released and utilised during the said period, State-wise;
- (e) whether reportedly work has not been initiated/completed on the projects undertaken earlier under the scheme in some States; and
- (f) if so, the details thereof and the reasons therefor along with the corrective steps taken in this regard, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) &(b): Yes, Madam. PEG Scheme is being implemented in 19 States of the country. Recently North Eastern States have also been included under this Scheme. State-wise details of capacity sanctioned/allotted for construction is at Annexure-I. For the capacity earmarked for construction of storage godowns under the Scheme by private entrepreneurs, tenders are floated with wide publicity (national and local newspapers, websites). There is two bids system; technical bid and price bid. Price bids of technically qualified bidders are opened in presence of bidders or their representatives. Details of selection process has been prescribed in the tender form.
- (c): As on 30.06.2013, the Government has approved the construction of 145.38 lakh MT of storage capacities as conventional godowns under the said Scheme across 19 States.
- (d): FCI does not release any fund or provide financial support for construction of godowns under PEG Scheme. Rent/storage charges as approved by SLC/HLC is paid on monthly basis after taking over the completed godowns.
- (e)& (f): Yes Madam. As on 30.06.2013, construction has not commenced on 29.30 lakh MT of sanctioned capacities. Furthermore, 43.06 lakh MT of capacities are under construction. State-wise details of capacity not yet started is at Annexure-II. Some major reasons for not initiating allotted work are as under: -
- 1.Delay in issue of Change of Land Use (CLU) certificate,
- 2.Delay in issue of Non Encumbrance Certificate (NEC)
- 3. Delay in issue of No Objection Certificate (NOC),
- 4.State specific land related laws prohibiting person belonging to other States from purchasing land and transfer of ownership.

The progress is reviewed on a regular basis alongwith officials of the defaulting States.